

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 265/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Phulchand Export Pvt. Ltd.
V/s.
Mono Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Adv. Anand i/b Adv. Rahul Kamik For Respondent		

ORDER

TCP 265/I&BC/NCLT/MB/MAH/2017

The petitioner side is not present. The Corporate Debtor Counsel is present seeking extension of time.

At request, list this matter for hearing on **3.10.2017** with a direction to both the parties to argue on the next date of hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)